

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH HYDERABAD

C.P.NO.64/98 in O.A.NO.610/97

Between:

Dt. of Order: 7.8.98.

S.K.Pisolkar

...Applicant.

And

1. Sri M.Ratan, Chief Security Commissioner,
Railway Protection Force, South Central Railway,
Railnilayam, Secunderabad.

...Respondents.

Counsel for the Applicant : Mr.S.Ramakrishna Rao

Counsel for the Respondents : Mr.V.Bhimanna

CORAM:

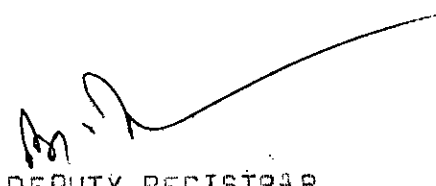
THE HON'BLE SHRI R.RANGARAJAN : MEMBER (A)

THE HON'BLE SHRI B.S.JAI PARAMESHWAR : MEMBER (B)

THE TRIBUNAL MADE THE FOLLOWING ORDER:

Heard Mr.S.Ramakrishna Rao for the applicant and Mr.V.Bhimanna Rao for the respondents. The applicant has been informed in regard to the post retirement complimentary pass as per the letter dt.4.7.98. Hence the judgment is implemented.

The C.P.is closed.


DEPUTY REGISTRAR

To

1. Sri M.Ratan, Chief Security Commissioner, Railway Protection Force,
South Central Railway, Rail Nilayam, Secunderabad.
2. One copy to Mr.S.Ramakrishna Rao, Advocate, CAT, Hyderabad.
3. One copy to Mr.V.Bhimanna, Addl.CGSC, CAT, Hyderabad.
4. One copy for duplicate.

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